- (b) if so, the details thereof;
- (c) the details of funds allocated/granted towards university project cost;
- (d) the details of funds released during the last three years;
- (e) whether the funds released by Government are sufficient for early completion of this project; and
 - (f) if not, the reaction of Government thereto?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Yes, Sir.

(b) The Petroleum University which has been renamed as Indian Institute of Petroleum and Energy (IIPE), Visakhapatnam is functioning from the academic year 2016-17 onwards at the II floor of the Principal's office, Andhra University College of Engineering, Visakhapatnam, as the lands were involved in litigation and only in January, 2019 the land documents have been handed over to IIPE.

(c) and (d) So far, an amount of K 57.00 crore has been released to IIPE from Gross Budgetary Support (GBS). Year- wise allocation is as under:-

Year	Funds released (₹ in crore)
2016-17	32.00
2017-18	01.00
2018-19	24.00

Apart from this, an amount of ₹199.40 crore has been provided by the promoting Oil Companies as Endowment Fund.

(e) and (f) The budget release is linked to execution of project, which is related to having possession of land and obtaining clearances/approvals.

Petrochemical complex in Andhra Pradesh

1217. SHRI Y.S. CHOWDARY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Central Government has received any request from the Andhra Pradesh Government for implementation of Petrochemical complex in the State of Andhra Pradesh with any Viability Gap Funding (VGF) from the State; and

(b) if so, the status and the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Government of Andhra Pradesh (GoAP), GAIL India Limited (GAIL) and HPCL signed a MoU on 27th January, 2017 at Vishakhapatnam for the Petrochemical Complex with an estimated cost of ₹ 32901 crore at Kakinada, Andhra Pradesh. Feasibility study has been carried out for the project. Oil Public Sector Undertakings (PSUs) have indicated to the GoAP that Viability Gap Funding is necessary to make the project viable. GoAP has requested Government of India (GoI) to fund the Viability Gap for this Project. Ministry of Petroleum and Natural Gas has conveyed to GoAP that Refinery and Petrochemical Projects are capital intensive projects and require huge amount of investment. It was also conveyed that the proposed project shall have a direct, indirect and induced impact on the economy of the Andhra Pradesh which shall, besides industrialization, result in substantial increase in income, output, employment and tax earning in the State. Accordingly, State Government may take appropriate decision on the issue in overall interest of the State.

Newly identified petroleum and natural gas reserves

†1218. MS. SAROJ PANDEY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state whether new petroleum and natural gas reserves have been identified in the country during the last four years, if so, the locations thereof and the quantum of petroleum or natural gas estimated to be found there?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): The details of location and the quantum in-place accretion of oil and natural gas identified during the last four years are as under:—

State/Location	In-place accretion (in Million Metric Tonne equivalent of oil & gas)				
	2014-15	2015-16	2016-17	2017-18	
1	2	3	4	5	
Arunachal Pradesh	-4.63	-0.00030	0	0	
Assam	15.49	-2.55	19.93	24.194	
Gujarat	8.54	30.68	15.28	28.777	
Rajasthan	63.55	9.55	0.71	91.41	
Tamil Nadu	1.77	48.34	2.96	10.65	

[†]Original notice of the question was received in Hindi.